

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2200
TO BE ANSWERED ON THE 14TH MARCH, 2023

BENEFICIARIES REGISTERED UNDER eNAM

2200. SHRI JAYANT SINHA:
SHRI BHOLANATH (B.P. SAROJ):
SHRI ASHOK KUMAR RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of beneficiaries and mandis registered under National Agricultural Market (eNAM) till date, State/UT-wise particularly in the State of Uttar Pradesh;
- (b) the funds allocated and utilized for eNAM, State/UT-wise and year-wise;
- (c) the measures taken by the Government to register more farmers under eNAM;
- (d) the details of the initiatives of the Government to introduce more mandis to the online trading platform and the targets set thereof;
- (e) whether the eNAM platform has helped farmers from Uttar Pradesh to increase their revenue and double their income, if so, the details thereof; and
- (f) the details of work done/being done under eNAM and the updated status thereon in the State of Uttar Pradesh particularly in the Parliamentary Constituency of Misrikh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): National Agriculture Market (e-NAM) is a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities through transparent price discovery method to enable farmers to realize better remunerative prices for their produce. The number of beneficiaries viz. farmers and traders registered and mandis integrated under National Agricultural Market (eNAM) till date, State/UT-wise including the State of Uttar Pradesh is at Annexure – I.

(b): The funds released for eNAM, State/UT-wise and year-wise as on 28.02.2023 is at Annexure – II.

(c): Various measures have been taken to register more number of farmers, some of which are as follows :-

- i. **User friendly portal and mobile app** has been developed wherein user can register online. Portal and mobile app is freely downloadable and are available in 12 languages.
- ii. **Online Tutorials** and user guide is available on e-NAM website (www.enam.gov.in) for benefit of users which provides detail information on registration and other process.
- iii. **Helpdesk support** : A toll free number (1800 2700 224) and email support (enam.helpdesk@gmail.com) is available to assist users regarding e-NAM registration and other queries.
- iv. **Stakeholder trainings** for Farmers, Traders, Farmer Producer Organisations and mandis staff etc are conducted regularly to create awareness and hand-holding regarding e-NAM portal.
- v. Uttar Pradesh State Agriculture Marketing Board celebrates “e-NAM diwas” at every e-NAM integrated mandi periodically to create awareness and eventually register more farmers on e-NAM.

(d): The Government is encouraging States/UTs to submit proposals along with Detailed Project Reports (DPRs) to integrate more mandis on e-NAM. Operational Guideline alongwith DPR format are available on e-NAM website (www.enam.gov.in).

(e): As per the evaluation Report of CCS National Institute of Agricultural Marketing (NIAM) on “performance evaluation of National Agriculture Market” (October, 2020), the platform helps in creating a unified market through online trading both at State & National levels. This e-NAM concept further ensures various benefits like streamlining of procedures across the integrated markets, promotes real time price discovery based on actual demand and supply, removes information asymmetry between buyers and sellers, promotes transparency in auction process, promotes access to a nation-wide market for the farmer along with prices commensurate with quality of produce and online payment of sales proceeds.

(f): In the State of Uttar Pradesh, as on 09.03.2023, a total of 125 mandis have been integrated on e-NAM platform and a total no. of 3303963 farmers and 38771 traders have been registered. Out of the above, in the Parliamentary Constituency of Misrikh, two mandis at Madhoganj and Sandila have been integrated on e-NAM platform and a total of 42203 farmers and 177 traders have been registered.

**Progress of NATIONAL AGRICULTURE MARKET (e-NAM)
(since inception till February 2023)**

S. No	State	Mandis	Registered Farmer	Registered Trader
1	ANDHRA PRADESH	33	1450014	3541
2	BIHAR	20	45	26
3	CHHATTISGARH	14	135450	3157
4	GOA	7	17	43
5	GUJARAT	122	869220	9848
6	HARYANA	108	2725420	15304
7	HIMACHAL PRADESH	26	125071	2048
8	JHARKHAND	19	253422	2433
9	KARNATAKA	2	1465	695
10	KERALA	6	2966	384
11	MADHYA PRADESH	136	3022058	22489
12	MAHARASHTRA	118	1223759	21848
13	NAGALAND	7	18	20
14	ODISHA	54	322667	8116
15	PUNJAB	79	217459	2690
16	RAJASTHAN	145	1503942	83945
17	TAMIL NADU	127	354764	8333
18	TELANGANA	57	1823865	5894
19	TRIPURA	7	31	11
20	UTTAR PRADESH	125	3303948	38763
21	UTTARAKHAND	16	83223	5343
22	WEST BENGAL	18	59141	4275
S. No	Union territory	Mandis	Registered Farmer	Registered Trader
23	CHANDIGARH	1	7106	119
24	J & K	11	15311	1882
25	PUDUCHERRY	2	13576	196
Grand Total		1260	17513958	241403

Annexure-II**Funds released for eNAM, State/UT-wise and year-wise as on 28.02.2023(in Lakhs)**

Name of State/UTs	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total SAP*	Grand Total
Andhra Pradesh	0.00	340.00	320.00	1310.00	0.00	0.00	0.00	0.00	0.00	1970.00
Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	30.00	0.00	0.00	30.00
Chhattisgarh	150.00	0.00	270.00	560.00	0.00	0.00	0.00	0.00	70.00	1050.00
Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	210.00	0.00	210.00
Gujarat	1200.00	0.00	1500.00	765.00	0.00	0.00	990.00	0.00	0.00	4455.00
Haryana	0.00	930.00	0.00	2970.00	0.00	0.00	0.00	810.00	270.00	4980.00
Himachal Pradesh	0.00	570.00	0.00	675.00	0.00	0.00	0.00	210.00	0.00	1455.00
Jammu & Kashmir	0.00	0.00	0.00	0.00	30.00	0.00	0.00	0.00	0.00	30.00
Jharkhand	570.00	0.00	0.00	0.00	760.00	0.00	0.00	0.00	0.00	1330.00
Karnataka	0.00	0.00	0.00	0.00	60.00	80.00	0.00	0.00	10.00	150.00
Kerala	0.00	0.00	0.00	0.00	180.00	0.00	0.00	0.00	0.00	180.00
Madhya Pradesh	750.00	300.00	690.00	3302.00	0.00	0.00	0.00	1680.00	0.00	6722.00
Maharashtra	0.00	900.00	720.00	2006.20	1277.00	0.00	0.00	0.00	145.00	5048.20
Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	180.00	0.00	180.00
Odisha	0.00	0.00	300.00	1359.10	0.00	1240.00	0.00	390.00	155.00	3444.10
Puducherry	0.00	0.00	30.00	0.00	0.00	30.00	0.00	0.00	0.00	60.00
Punjab	0.00	0.00	525.00	30.00	0.00	0.00	0.00	1260.00	0.00	1815.00
Rajasthan	750.00	0.00	0.00	2492.00	5320.77	0.00	0.00	30.00	690.00	9282.77
Tamil Nadu	0.00	0.00	900.00	920.00	990.00	1600.00	0.00	1920.00	0.00	6330.00
Telangana	1216.50	0.00	420.00	2035.00	0.00	0.00	0.00	0.00	80.00	3751.50
Uttar Pradesh	0.00	990.00	2010.00	4190.00	0.00	0.00	0.00	0.00	330.00	7520.00
Uttarakhand	0.00	0.00	480.00	640.00	0.00	0.00	0.00	0.00	50.00	1170.00
West Bengal	0.00	0.00	255.00	912.38	0.00	0.00	0.00	0.00	0.00	1167.38
Total States	4636.50	4030.00	8420.00	24166.68	8617.77	2950.00	1020.00	6690.00	1800.00	62330.95

*SAP- Swachhata Action Plan
